

COURT-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 260 of 2013 and
Appeal No. 285 of 2013 & IA-105 of 2014

Dated : 18th September, 2014

Present: **Hon'ble Mr. Rakesh Nath, Technical Member**
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of:

Appeal No. 260 of 2013

GVK Industries Ltd. (Phase-I) ... Appellant(s)

Versus

**Eastern Power Distribution Co.
of Andhra Pradesh & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Ms. Poorva Saigal
Ms. Swगतिका Sahoo
Counsel for the Respondent(s) : Mr. S.B. Upadhyay, Sr. Adv.
Mr. Anand K. Ganesan
Ms. Swapna Seshadri
Ms. Mandakini Ghosh

Mr. K.V. Balakrishnan for APERC

Appeal No. 285 of 2013 & IA-105 of 2014

Transmission Corporation of Andhra Pradesh & Ors. ... Appellant(s)

Versus

**Andhra Pradesh Electricity Regulatory
Commission & Anr. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. S.B. Upadhyay, Sr. Adv.
Mr. Anand K. Ganesan
Ms. Mandakini Ghosh
Counsel for the Respondent(s) : Mr. M.G. Ramachandran
Ms. Poorva Saigal
Ms. Swगतिका Sahoo

Mr. K.V. Balakrishnan for APERC

ORDER

We have heard the learned counsel for the Appellant the rejoinder submission in Appeal No. 260 of 2013 and also the reply submission in Appeal No. 285 of 2013.

Post the matter for further hearing on **23rd September, 2014.**

In the meantime, written submission be filed on behalf of the Respondent after serving copy on the other side.

(Justice Surendra Kumar)
Judicial Member

(Rakesh Nath)
Technical Member